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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके
Separate Paging is given to this Part in order that it may be filed as a separate compilation

भारतीय पशु चिकित्सा परिषद्

शुद्धि पत्र

नई दिल्ली, 3 फरवरी, 1992

सा.का.नि. 76(अ) :—भारत के राजपत्र असाधारण संख्या 425 दिनांक 18 नवम्बर, 1991 के भाग-II खण्ड-3 उप-खण्ड(i) में प्रकाशित भारतीय पशु चिकित्सा परिषद् की अधिसूचना संख्या 4-1/90-वी.सी.आई., दिनांक 18 नवम्बर, 1991 के हिन्दी अनुवाद में निम्नलिखित त्रुटियां की गयी हैं, अर्थात् :—

(1) प्रस्तावना की पंक्ति 1 में 'भारतीय' 'पशुचिकित्सा' से पहले पढ़ा जाएगा।

(2) अनुच्छेद 1 की पंक्ति 2 में 'में' को हटा दिया जाये।

(3) अनुच्छेद 2 के खण्ड (क) में पहली पंक्ति में 'पशु' शब्द 'चिकित्सा' से पहले पढ़ा जाये।

(4) अनुच्छेद के खण्ड (ख) की दूसरी पंक्ति में 'भारतीय' शब्द के बाद 'पशु' शब्द पढ़ा जाये।

(5) अनुच्छेद 2 के खण्ड (घ) की दूसरी पंक्ति में 'संगठित' के स्थान पर 'संगठित' पढ़ा जाये।

(6) अनुच्छेद 3 में 'दिल्ली' के बाद '/नई दिल्ली' पढ़ा जाये।

(7) अनुच्छेद 6 की उप-धारा (3) की दूसरी पंक्ति में 'अवधि' के स्थान पर 'अवैध' पढ़ा जाए।

(8) अनुच्छेद 7 की उप-धारा (1) की पंक्ति दो में 'का' को 'कार्य' पढ़ा जाए।

[संख्या 4-1/90-वी.सी.आई.]
डॉ. (डा.) रामा कुमार वी., सचिव
(भारतीय पशु चिकित्सा परिषद्)

VETERINARY COUNCIL OF INDIA

CORRIGENDUM

New Delhi, the 3rd February, 1992

G.S.R. 76(E).—In the notification No. 4-1/90-VCI, dated 18th November 1991, of the Veterinary Council of India published in Part II, Section-3 Sub-section (i) of the Gazette of India, Extraordinary No. 425, dated 18th November, 1991 the following corrections are made in the English version, viz:—

(i) In preamble For 'exercise' Read 'exercise'.

(ii) In regulation 2, sub-section (g), For '5' Read '3'.

(iii) Under regulation 3, 'Part I, be read below 'Part I to Part IX'.

(iv) In sub-regulation (2) of regulation 6, in line 3, after the word 'not' a coma be added.

(v) In sub-regulation (3) of regulation 7, in line 4, after the word 'ing' a coma may be added.

(vi) In regulation 9(1) in line 2, For ',' Read ';' and in line three after the word 'Vice-President' ';' may be added.

(vii) In regulation 10, in line 4, after the word 'present' coma may be ommitted,

(viii) In sub-regulation (3) of regulation 13, line 3, after the word 'may' a coma may be added.

(ix) Under regulation 16, proviso three, For 'Provided that no such motion or amendment shall ses (c) and (d) shall be moved without a speech' Read "Provided also that a motion specified in sub-clauses (c) and (d) shall be moved without a speech".

(x) In sub-regulation (3) of regulation 16, line three, after the word 'debate' a coma may be added.

(xi) In sub-regulation (1) of regulation 20, first line after the word 'motion' coma may be deleted and after the word 'and' a coma may be added.

(xii) In regulation 31, last line For 'excet' Read 'except'.

(xiii) In regulation 32, in line four, after the word 'shall be' words 'permanently preserved. A copy of the volume shall be' and after the word 'cost' word 'to' may be added.

(xiv) In sub-regulation (2) of regulation 34 in first line, word 'the' before the word 'case' be deleted.

(xv) In regulation 40, in line 5, For 'bring' Read 'during' and in line 8, after the word 'appoint' 'Full stop' may be added.

(xvi) In regulation 44, line 5, For 'if' Read 'of'.

(xvii) In regulation 46, line 3, For 'reaching' Read 'reaching'.

(xviii) In regulation 47, line 5, For 'these' Read 'those'.

(xix) In regulation 48, line 2, For 'admitted' Read 'submitted'.

(xx) In sub-regulation (4) of regulation 49, line 4, For 'moves' Read 'move'.

(xxi) In sub-regulation (5) of regulation 49, line 4, For 'as member' Read 'as members' and in last line after the word 'votes' a coma may be added.

(xxii) In proviso after sub-regulation (2) of regulation 54, line 3, For 'or' Read 'of'.

(xxiii) In regulation 55, line 4, after the word 'approaching coma may ommitted and in the last line before the word 'occur' word 'would' may be added.

(xxiv) In regulation 58, line 8, For 'appointments' Read 'appointments'.

(xxv) In case (d) of regulation 59, line 1, a coma may be added after 'pull down'.

(xxvi) In clause (ii) of regulation 62, line 2, word 'of' be added after the word 'interests'.

(xxvii) In clause (iii) of regulation 62, line 1, For 'Securties' Read 'Securities'.

(xxviii) In regulation 64, line 5, For 'if' Read 'of' and in line 7, a coma may be added after the word 'Secretary'.

[No.4-1/90—VCI]

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